

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:3681

ANSWERED ON:10.09.2007

SCHEME FOR TREATMENT AND REUSE OF DOMESTIC WASTE WATER

Subbarayan Shri K.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the details of the schemes available for the treatment and reuse of domestic waste water;
- (b) if so, the details thereof and implementation status of the scheme; and
- (c) the success achieved therein and the steps being taken for more effective implementation of the said scheme?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (c) The Ministry of Environment & Forests have reported that Interception & Diversion (I&D) of domestic sewage and its treatment through Sewage Treatment Plants (STPs) are among the pollution abatement measures taken up under the National River Conservation Plan (NRCP), of the Ministry of Environment & Forests to mitigate pollution in rivers. A treatment capacity of 2924 million litres per day (mld) has been created so far. The Ministry of Environment & Forests have further reported that while sanctioning the projects under NRCP, the State Governments and the Implementing Agencies are encouraged to recycle and reuse the treated sewage, wherever possible.

Under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM) programme two projects namely, `Recycle and Reuse of Waste Water` for Nagpur and `Conservation of drinking water by harvesting of the tertiary treated sewage for irrigation of green spaces in Chandigarh` for treatment and reuse of domestic waste water have also been approved by Ministry of Urban Development.